

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE N.NAGARESH

FRIDAY, THE 17TH DAY OF APRIL, 2020 / 28TH CHAITRA, 1942

WP(C) TMP. NO. 63 OF 2020

Petitioners :-

1. Eloor Service Co-operative Bank Ltd.No. 103 ,
Udyogamandal P.O, Ernakulam District, PIN –683 501
represented by its Secretary
2. The Keechery Service Co-operative Bank Ltd.No.668 ,
Mampuzha, Kulayettikkara P.O,
Ernakulam District, PIN –682 315
represented by its Secretary
3. Amballoor Janatha Service Co-operative Bank Ltd.No. 19 ,
Amballoor P.O, Ernakulam District, PIN –682 307,
represented by its Secretary
4. The UdaympoorService Co-operative Bank Ltd.No. 747 ,
Udayamperoor P.O, Ernakulam District, PIN –
represented by its Secretary
5. Edakkattuvayal Service Co-operative Bank Ltd.No. 389,
Chethicode P.O,Ernakulam District, PIN –6822 315,
represented by its Secretary
6. Thammanam Service Co-operative Bank Ltd.No. E-182 ,
Thammanam P.O, Ernakulam District, PIN –682 032
represented by its Secretary
7. The Chengamanad Service Co-operative Bank Ltd.No.E 176,
Parambayam, Nedumassery P.O, Ernakulam District, PIN –682
represented by its Secretary

8. Kunjithai Service Co-operative Bank Ltd.No.1937,
Kunjithai P.O, Ernakulam District, PIN – 683 522
represented by its Secretary
9. Gandhi Smaraka Service Co-operative Bank Ltd.No. 1349,
Nanthiattukunnam, N. Parur,Ernakulam District, PIN –683 513
represented by its Secretary
10. Manakunnam Village Service Co-operative Bank Ltd.No. E-
3853, Udayamperoor, Ernakulam District, PIN –682 307
represented by its Secretary
11. Chittattukara Panchayath Service Co-operative Bank Ltd.No.
E-1443 , Chendamangalam P.O, Ernakulam District,
PIN – 683 512
represented by its Secretary
12. Chettikkad Service Co-operative Bank Ltd.No.E-851 ,
Kunjithai P.O, Ernakulam District, PIN –683 522
represented by its Secretary
13. Mannam Service Co-operative Bank Ltd.No.E-277 ,
Mannam P.O, Ernakulam District, PIN –683 520,
represented by its Secretary
14. Kaitharam Service Co-operative Bank Ltd.No.1112 ,
Kaitharam P.O,Ernakulam District, PIN –683 519
represented by its Secretary
15. Nadamel Service Co-operative Bank Ltd.No.213 ,
NF Gate, Tripunithura, Ernakulam District, PIN –682 301
represented by its Secretary
16. Vennala Service Co-operative Bank Ltd.No.E-774 ,
Vennala P.O,Ernakulam District, PIN –682 028
represented by its Secretary

17. Edappally Vadakkumbhagam Service Co-operative Bank Ltd.No.1431 , AIMS, Ponekkara,Ernakulam District, PIN – 682 041 represented by its Secretary
18. Tripunithura KarshikaService Co-operative Society Ltd.No.820 Thekkumbhagam,Tripunithura P.O,Ernakulam District, PIN –682 301 represented by its Secretary
19. Edappally Service Co-operative Bank Ltd.No. 328, Devankulangara, Edappally P.O, Ernakulam District, PIN –682 024 represented by its Secretary
20. Palluruthy Mandalm Service Co-operative Bank Ltd.No.65 , Palluruthy P.O, Ernakulam District, PIN –682 006 represented by its Secretary
21. Mulavukad Service Co-operative Bank Ltd.No. E-891, Mulavukad P.O,Ernakulam District, PIN –682 504 represented by its Secretary
22. Thiruvankulam Service Co-operative Society Ltd.No.26 , Thiruvankulam P.O,Ernakulam District, PIN –686 305 represented by its Secretary
23. Edappally Service Co-operative Bank Ltd.No.2788 , Bypass Junction, Edappally P.O,Ernakulam District, PIN –682 024, represented by its Secretary
24. Eroor Service Co-operative Bank Ltd.NoE-859. , Eroor P.O, ,Ernakulam District, PIN –682 306 represented by its Secretary
25. ThrikkakkaraService Co-operative Bank Ltd.No.E-148 , Vadacode P.O,Ernakulam District, PIN – represented by its Secretary

26. Kumbalangi Service Co-operative Bank Ltd.No. 762,
Kumbalangi P.O, Ernakulam District, PIN –682 007
represented by its Secretary
27. North Chellanam Panchayath Service Co-operative Society
Ltd.NoE 871.
Kannamaly P.O, Ernakulam District, PIN – 682 008
represented by its Secretary
28. Edakochi Service Co-operative Bank Ltd.No. 116,
Edakochi P.O, Ernakulam District, PIN –682 010
represented by its Secretary
29. The Cheranalloor Service Co-operative Bank Ltd.No. 62 ,
Cheranalloor ,Ernakulam District, PIN –
represented by its Secretary
30. Neerikode Service Co-operative Bank Ltd.No. 1682,
Neerikode P.O, Alangad,Ernakulam District, PIN –683 511
represented by its Secretary
31. Kongorpilly Farmer Service Co-operative Bank Ltd.No. 3847,
Kongorpilly P.O,Ernakulam District, PIN –683 518
represented by its Secretary
32. Veligathunad Service Co-operative Bank Ltd.No.E -298 ,
V.C.C. P.O, Aluva ,Ernakulam District, PIN – 683 002
represented by its Secretary
33. Manjaly Service Co-operative Bank Ltd.No.2266 ,
,Mannam P.O, Parur, Ernakulam District, PIN –683 520
represented by its Secretary
34. Kunnukara Service Co-operative Bank Ltd.No. 827,
Kunnukakra P.O,Ernakulam District, PIN – 683 578
represented by its Secretary

35. The Karumalloor Service Co-operative Bank Ltd.No.737 ,
Karumalloor P.O ,Ernakulam District, PIN – 683 511
represented by its Secretary
36. Korampadam Service Co-operative Bank Ltd.No.178 ,
Kothad P.O, Ernakulam District, PIN –682 027
represented by its Secretary
37. Cherukdappuram Service Co-operative Bank Ltd.No.2959 ,
North Kuthiyathode P.O,Ernakulam District, PIN – 683 59
represented by its Secretary
38. Puthenvelikkara Service Co-operative Bank Ltd.No. 3445 ,
Puthenvelikkara P.O, Ernakulam District, PIN –683 504
represented by its Secretary
39. The Chathedom Service Co-operative Bank Ltd.No.195 ,
Thuruthippuram P.O, Ernakulam District, PIN –680 667
represented by its Secretary
40. Palliyakkal Service Co-operative Bank Ltd.No.2232,
Ezhikkara P.O,Ernakulam District, PIN –683 513
represented by its Secretary

By Advs. Sri. M.M.Monaye,
Sri.M.Paul Varghese
Sri.Desi Matthai

RespondentS/Respondents:-

1. Union of India, represented by
Secretary to Government of India,
Ministry of Finance, Department of Revenue,
North Block, New Delhi PIN- 110001

2. The Central Board of Direct Taxes,
Room No. 143 E, North Block, Department of Revenue
(CBDT)
Ministry of Finance, Government of India,
New Delhi 110001, represented by its Chairperson
3. Commissioner of Income Tax (TDS)
C.R. Buildings, I.S. Press Road, Ernakulam 682018
4. State of Kerala, Department of Finance, Government Secretariat,
Thiruvananthapuram, Represented by Secretary to Government
5. Registrar of Co-operative Societies,
Office of the Registrar of Co-operative Societies,
Statue, Near Press Club, Thiruvananthapuram
6. The Kerala State Co-operative Bank Ltd.
Co-Bank Towers, Thiruvananthapuram – 695 001,
Represented by its Managing Director
7. Kerala State Co-operative Bank Ltd., Kakkanad Branch
(Formerly The Ernakulam District Co-operative Bank Ltd.)
Kochi 682 030, represented by its General Manager

By ASGI Sri. P. Vijayakumar
By Government Pleader Sri. Bijoy Chandran

This writ petition having come up for admission on 17.04.2020,
the court on the same day passed the following.

ORDER

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Dated this the 17th day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3 and Government Pleader takes notice for respondents 4 and 5. Petitioners are required to send notice by e-mail to respondents 6 and 7.

Operation of Exts.P1 to P40 and all further proceedings pursuant thereto, as against the petitioners, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

aks/17.04.2020

APPENDIX

Exhibit: P1- True copy of the notice dated 10.3.2020 sent to the Petitioner No.1

Exhibit: P1(a)- True English translation of Exhibit: P1

Exhibit: P2- True copy of the notice dated 10.3.2020 sent to the Petitioner No.2

Exhibit: P2(a)- True English translation of Exhibit: P2

Exhibit: P3- True copy of the notice dated 10.3.2020 sent to the Petitioner No.3

Exhibit: P3(a)- True English translation of Exhibit: P3

Exhibit: P4- True copy of the notice dated 10.3.2020 sent to the Petitioner No.4

Exhibit: P4(a)- True English translation of Exhibit: P4

Exhibit: P5- True copy of the notice dated 10.3.2020 sent to the Petitioner No.5

Exhibit: P5(a)- True English translation of Exhibit: P5

Exhibit: P6- True copy of the notice dated 10.3.2020 sent to the Petitioner No.6

Exhibit: P6(a)- True English translation of Exhibit: P6

Exhibit: P7- True copy of the notice dated 10.3.2020 sent to the Petitioner No.7

Exhibit: P7(a)- True English translation of Exhibit: P7

Exhibit: P8- True copy of the notice dated 10.3.2020

sent to the Petitioner No.8

Exhibit: P8(a)- True English translation of Exhibit: P8

Exhibit: P9-True copy of the notice dated 10.3.2020
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Exhibit: P9(a)- True English translation of Exhibit: P9

Exhibit: P10-True copy of the notice dated 10.3.2020
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Exhibit: P11-True copy of the notice dated 10.3.2020
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Exhibit: P12-True copy of the notice dated 10.3.2020
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Exhibit: P40-True copy of the notice dated 10.3.2020
sent to the Petitioner No.40

Exhibit: P40(a)- True English translation of Exhibit: P40